

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/822/2024, IA(IBC)/1307/2022, IA (IBC)/1000/2023, IA (IBC)/1001/2023, IA (IBC)/1888/2023, Contempt Application (IBC)/16/2023 and IA (IBC)/414/2024 in CP(IB) No.296/7/HDB/2018
NAME OF THE COMPANY	Lanco Babandh Power Ltd
NAME OF THE PETITIONER(S)	ICICI Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Babandh Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/822/2024

Present: Ld. Counsel Mr. Bendi Raviteja for the Applicant.

Ld. Counsel Ms. Shalya Agarwal for the Respondent/Liquidator.

Ld. Counsel Ms. Shalya Agarwal has taken service on behalf of the Respondent. Let counter be filed by the next date of hearing. **Matter is adjourned to 10.06.2024.**

IA (IBC)/1307/2022 and IA (IBC)/188/2023

Present: Ld. Counsel Mr. Varun Ambati for the Applicant.

Ld. Counsel Ms. Shalya Agarwal for the Respondent/Liquidator.

Matter is adjourned to 10.06.2024.

IA (IBC)/1000/2023

Present: Ld. Counsel Ms. Shalya Agarwal for the Applicant/Liquidator.

Ld. Counsel Mr. Anirban Aly Mandal for the Respondent No.1 to 3.

Ld. Counsel Mr. Shivam Gautam for the Respondent No.4.

Ld. Counsel for the Applicant has no objection for the setting aside of ex-parte order against the Respondent No.4. Accordingly, ex-parte order is set aside. For filing counter by R4, **matter is adjourned to 10.06.2024.**

IA (IBC)/1001/2023

Present: Ld. Counsel Ms. Shalya Agarwal for the Applicant/Liquidator.

Heard. Reserved for orders.

Contempt Application (IBC)/16/2023

Present: Ld. Counsel Ms. Shalya Agarwal for the Liquidator.

None appeared for the Respondents.

Respondent No.3 served, but not present. As such, the Respondent No.3 is set ex-parte.

Heard. Reserved for orders.

IA (IBC)/414/2024

Present: None appeared for the Applicant.

Ld. Counsel Ms. Shalya Agarwal for the Liquidator.

Heard. Reserved for orders.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)